COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 994 OF 2018 IN DFR NO. 1725 OF 2018

6th August, 2018 Dated:

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present: Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bihar Industries Association Appellant(s) ... Vs. Bihar Electricity Regulatory Commissioner & Ors. Respondent(s) ... Counsel for the Appellant (s) : Mr. Krishna Kant Dubey Mr. S.K. Dubey

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 10.09.2018. Dasti, in addition is permitted.

List the matter on 10.09.2018.

(S.D. Dubey) **Technical Member** (Justice N.K. Patil) **Judicial Member**

Bn/pr